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CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No.1392 of 2001

New Delhi, this the 6th day of July, 2001

HON'BLE MR.KULDIP SINGH, MEMBER(JUDL)

Hari Sharan s/o Shri Umrao Singh
aged about 35 years working as Radiographer(X-Ray Tech)
in Guru Tegh Bahadur Hospital, Shahdara
and resident of B-72, GTB Campus
Hospital Shahdara, Delhi

-APPLICANT

(By Advocate: Shri P.L.Mimroth)

Versus

1. Govt. of NCT of Delhi through
Chief Secretary
5, Sham Nath Marg
Delhi
2. The Estate Officer
Maulana Azad Medical College,
(Technical Recruitment Cell)
New Delhi
3. The Medical Superintendent
Guru Teg Bahadur Hospital,
Shahdara
Delhi

- RESPONDENTS

O R D E R (ORAL)

By Hon'ble Mr.Kuldip Singh, Member(Judl)

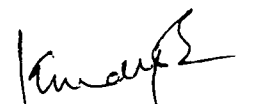
Applicant has filed this OA under Section 19 of the
Administrative Tribunals Act seeking following reliefs:

- "(a) Quash the impugned order dated 2.1.98
(Annex.A-1) whereby the applicant was placed
under suspension with effect from 12.1.98;
- (b) Direct the respondents to revoke the
suspension of the applicant and re-instate
the applicant into service as Junior
Radiographer and post him in the Guru Teg
Bahadur Hospital or else where, under
respondent no.3 and also to pay the
subsistence allowance on enhanced rates with
effect from 2.4.98 for the period of
suspension with all consequential benefits
including interest thereon; and
- (c) The Tribunal may also be pleased to direct
the respondents to enhance the subsistence
allowance of the applicant as per extant
rules w.e.f. 2.4.98 and also to pay all the
arrears of the same to the applicant."

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2. During the course of arguments, learned counsel for the applicant has apprised the court that after the suspension of applicant, regular enquiry had been held which has completed, however, a final order is yet to be passed.

3. Under these circumstances, I dispose of this OA with a direction to respondents that they shall pass a final order on the enquiry report within a period of two months from the date of receipt of a copy of this order.


(Kuldip Singh)
Member (Judl.)

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